

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

O.A. No. 1044 of 1997 (UNLISTED)

Date of order : 10.9.97.

Present.: Hon'ble Mr. Justice A.K. Chatterjee, Vice-Chairman
Hon'ble Mr. M.S. Mukherjee, Administrative Member

SURYAKANTA BERA

- 1 -

UNION OF INDIA & ORS.

For the applicant(s) : Mr. P. B. Misra, counsel.

For the respondents : None.

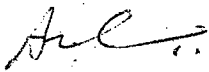
O R D E R

This is filed as an unlisted motion to-day. The case be listed for admission hearing on 16.2.98. Petitioner shall meanwhile serve upon all the respondents. Respondents are directed to file reply by the next date fixed.

Meanwhile, on hearing Mr. P. B. Misra, ld. counsel for the petitioner, we direct that any appointment for the post of Primary School Teacher, Bengali Medium from the OBC quota, if still to be made in pursuance of the employment notice dt. 24.7.97 vide Annexure-A.2 to the petition, shall abide by the result of this petition provided, the petitioner impleads such appointees as respondents in the case and serves upon such respondents.

Plain Copy of this Order be given to the ld. counsel for the petitioner for immediate and simultaneous communication of all the respondents.


(M.S. Mukherjee)
Member(A)


(A.K. Chatterjee)
Vice-Chairman.